

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2026

Dated: 19th August, 2026

NOTICE

It is informed to all the Advocates / parties that the matters scheduled to be listed on 26.08.2026, shall now be listed on 27.08.2026, on account of Milad-un-Nabi (Eid-e-Milad), Birthday of Prophet Mohammad.

In lieu of 26.08.2026, being holiday, Saturday, the 19th December, 2026, shall be a court working day.



Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.